

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2743  
ANSWERED ON:09.08.2001  
PERUMAN RAIL TRAGEDY  
P. RAJENDRAN

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government have received any report from Suryanarayana Commission constituted for enquiring into Peruman rail tragedy in Quilon, Kerala in the year 1988;
- (b) if so, whether the Railway has accepted the Report;
- (c) if not, the reasons therefor;
- (d) if so, the action taken on the basis of the report;
- (e) whether the Government have noticed the media reports emerging in a section of press about fresh revelations related to the train accident at peruman;
- (f) if so, whether the Government has set up a new commission for enquiring into the Peruman rail tragedy; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

(a) to (g): In the Final Report of the Enquiry conducted by Commissioner of Railway Safety, Southern Circle, the cause of the accident was established as "Due to the express train having been hit by a tornado" which struck the bridge just as the train was going over it. The accident was classified as "Sudden convulsion of Nature". The report was not accepted and, therefore, not published. Government, thereafter, ordered setting up of an Expert Committee consisting of eminent scientists and engineers under the Chairmanship of Air Marshall C.S. Nair to go into the accident. The Expert Committee did not find the findings of Commissioner of Railway Safety as tenable. The Committee, however, could not arrive at any particular reason being responsible for the accident. The report was accepted by Ministry of Railway and tabled in both the Houses of Parliament in March, 1990. No fresh enquiry has been ordered in this accident.